

Mid-Term Appraisal of Seventh Plan

**322. SHRI BALWANT SINGH
RAMOOWALIA :**
DR. CHINTA MOHAN :

Will the Minister of PLANNING be pleased to state :

(a) whether the mid-term appraisal of the Seventh Five Year Plan has been completed; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI) : (a) The Mid-Term Appraisal of the Seventh Five Year Plan is in the final stages of completion.

(b) The document after finalisation will be laid on the Table of the House.

**Benefits to Civilian Staff Officers
for Research Work**

323. SHRI ANADI CHARAN DAS :
Will the Minister of DEFENCE be pleased to state :

(a) what are the extra benefits given to civilian staff officers doing same research work in highly sensitive organisations with army personnel in Army Headquarters; and

(b) if no extra benefit is given, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SONTOSH MOHAN DEV) : (a) No Civilian Staff Officer of the Armed Forces Headquarters Civil Service is employed for research work in highly sensitive organisations with army personnel in Army Headquarters.

(b) In view of the answer at (a) the question does not arise.

Plan Allocation for Kerala for 1988-89

**324. SHRI MULLAPPALLY
RAMACHANDRAN :**
PROF. K. V. THOMAS :

Will the Minister of PLANNING be pleased to state :

(a) the particulars of plan allocation made for the State of Kerala for 1988-89 sector-wise;

(b) the allocation sought by Government of Kerala for annual plan 1988-89; and

(c) how much additional resources will have to be mobilised by Kerala to achieve the target ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI) : (a) and (b). The Annual Plan of Kerala for 1988-89 has been approved at Rs. 500 crores as against Rs. 526.31 crores proposed by the State Government. The sectoral break-up of the agreed outlay is under finalisation in consultation with the State Government.

(c) The scheme of financing the State's Annual Plan envisages fresh additional resource mobilisation of Rs. 135.70 crores by the State Government in 1988-89.

Chakma Refugees

325. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Chakma refugees still remaining in India;

(b) the measures adopted by Government to expedite their return to their homeland; and

(c) the total amount spent so far by Government on the maintenance of these refugees ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) As on February 9, 1988 there were 45,782 Bangladesh Chakma refugees in camps in Tripura.

(b) Government have been maintaining continuous diplomatic pressure on the Bangladesh Government to persuade that Government to take credible measures which would convince the refugees that it was safe to return to their homes. So far, however, the refugees continue to refuse to return.

(c) As on February 9, 1988 Government of India had remitted Rs. 682.158 lakhs to the State Government of Tripura for expenditure incurred on the refugees upto January 31.

Naval Academy Project, Ezhimala

326. SHRI MULLAPPALLY

RAMACHANDRAN :

SHRI V.S. VIJAYARAGHAVAN :

Will the Minister of DEFENCE be pleased to state :

(a) the details of progress made on the proposed Naval Academy at Ezhimala, Cannanore in Kerala;

(b) the details of total estimated cost of the project and total amount spent on the project; and

(c) when the Naval Academy is likely to start functioning ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SONTOSH MOHAN DEV) : (a) An all India architectural design competition is currently in progress to select the design of the Academy. The State Government is providing the requisite infrastructural facilities.

(b) and (c). An amount of approx. Rs. 80 lakh has been spent on the project. The overall cost of the project and the time by which the Academy shall become functional will be known only after the detailed project report becomes available.

Implementation of 20-Point Programme in Kerala

327. SHRI V S. VIJAYARAGHAVAN : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state the progress of the implementation of 20-Point Programme in Kerala during the last six months ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI) : A statement giving the target and achievement during the last six months (August, 1987—January, 1988) in respect of Points/Items covered in the Monthly Progress Report on the implementation of 20-Point Programme in Kerala is given below.

Statement

Point No.	Item	Unit	Target August, 87 to Jan. 88	Achievement August, 87 to Jan. 88	%age Achievement
1	2	3	4	5	6
1A	IRDP (Old + New)	Family	67327	67188	99.7
1B	NREP	Lakh Mandays	46.1	55.1	119.5
1C	RIEGP	-do-	43.7	50.9	116.5
1D	SSI Units	Nos.	2000	3594	179.7
5A	Surplus Land Distributed	Acres	867	385	44.4